

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4516

ANSWERED ON:21.12.2011

FINANCIAL SURVEILLANCE

Kumar Shri Vishwa Mohan;Singh Alias Pappu Singh Shri Uday

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) has undertaken/ proposes to undertake a detailed financial surveillance of all airlines;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether this would restrict additions in their fleet without taking proper safety measures;
- (d) if so, the details in this regard; and
- (e) the steps proposed to be taken in view of the financial surveillance report?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)&(b):- The Directorate General of Civil Aviation has ordered financial surveillance of scheduled airlines in accordance with the provisions of Civil Aviation Requirements (CAR) Section 3, Series S, part-1, which is available on DGCA website [www.dgca.nic.in](http://www.dgca.nic.in), Surveillance is being done to ensure safety of operations by airlines.

(c) to (e):- The financial surveillance from the safety perspective is in progress.